

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 4

**IA(I.B.C)/ 2236(MB)2023 IN C.P. (IB)/ 1286(MB)2022**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **01.04.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

**Vs**

**Rivaaz Trade Ventures Private Limited**

**For FC** : Advs. Ankit Lohia, Varun Nathani a/w  
Suchitra Valsee, Riya Kamdar, Riya  
Vasa i/b Manilal Kher Ambalal.

**For CD** : Adv. Shyam Kapadiya a/w Advs. Petrushra Dasgupta,  
Krishna Baruah, Ankit Yadav.

**Section 7 of IBC**

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**ORDER**

Heard FC and CD. **List on 22.04.2024 for further hearing.**

**Sd/-**

**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

JNK

**Sd/-**

**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**